

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/10/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/218/2016  
NAME OF THE PETITIONER(S) : Muneez Rahman  
NAME OF THE RESPONDENT(S) : Glosoft Technologies Pvt Ltd & 3 Others  
UNDER SECTION : 111A

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

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|----|--|--|-----------|
| 1. | Preetni . S. Arasu<br>for Rajagopal & Raghunathan<br>Advocates | R <sub>1</sub> , R <sub>2</sub> , R <sub>3</sub> | Preetni   |
| 2. | K. Chaw Prern Kumar<br>Athiban vijay                           | Counsel for R <sub>3</sub>                       | Athiban   |
| B. | Sarith babu<br>Pr. A.m. Indhram.                               | Counsel for petitioner.                          | B. Sarith |

**ORDER**

Counsel representing both the parties are present and prayed time for making submissions. Time extended at their request. Put up on 25.10.2017 at 10.30 A.M.

sd-  
K Anantha Padmanabha Swamy  
Member (Judicial)

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